

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA 131488/2018 in Criminal Appeal No(s). 2152/2013

SHEO NARAIN @ BARDI & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 08-10-2018 This application was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MADAN B. LOKUR
HON'BLE MR. JUSTICE DEEPAK GUPTA

For Appellant(s) Mr. S.R. Singh, Sr. Adv.
 Ms. Shweta Yadav, Adv.
 Ms. Anita Tripathi, Adv.
 Mr. Kuldeep Yadav, Adv.
 Ms. Sunita Pandit, Adv.
 Mr. Yash Pal Dhingra, AOR

For Respondent(s) Mr. Ratnakar Dash, Sr. Adv.
 Mr. Shashank Shekhar Singh, AOR
 Mr. Ankit Pandey, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

Mr. Shashank Shekhar Singh, learned counsel for the State accepts notice and seeks some time for filing reply.

Reply be filed within three weeks.

List the matter after three weeks.

(SANJAY KUMAR-I)
AR-CUM-PS

(KAILASH CHANDER)
ASSISTANT REGISTRAR